

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 28 JUL 1994

APPLICATION NUMBER:

519/94.

APPLICANTS:

Sh. G.R. Parthasarathy *vs.* Secretary, Deptt of Telecommunications,
To. S. New Delhi and Others

1. Sri. K.K. Vasanth, Advocate,
No. 156/15, first floor,
Middle School Road Cross,
R.V. Road (Near Minerva Circle)
BANGALORE-560004

2. Sri. M.S. Padmarajiah.
Sr CGSC, High Court Bldg,
BANGALORE-560001

RESPONDENTS:

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ~~ORDER~~/
~~STAY ORDER/INTERIM ORDER/~~, passed by this Tribunal in the above
mentioned application(s) on 25-7-94

Issued on
29/7/94

Per.

of

S. Shashikumar 28/7
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

Application No. 519 of 1994.

ORDER SHEET (contd)

Sh. G.R. Pathasarathy & Secretary of Telecommunication, NDelhi & Others

Date	Office Notes	Orders of Tribunal
		<p><u>PKS (VC) / TVR (MA)</u> 25.7.94</p> <p><u>ORDER</u></p> <p>After this matter was heard for quite some time, learned counsel for the applicant sought leave to withdraw this application so that he may renew it later incorporating appropriate allegations he proposes to make against the departmental authorities. In the circumstances, we permit the learned counsel for the applicant to withdraw this application with liberty to renew the same. All the contentions raised herein are left open. No costs.</p> <p>Sd- M(A) <input checked="" type="checkbox"/> V.C.</p> <p>TRUE COPY S. G. Pathasarathy SECTION OFFICER 28/7 CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p> 